

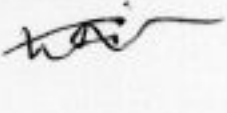
## Allahabad Bench

CP No.(IB)142/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019

NAME OF THE COMPANY: Dr. Uttam Jain Vs. Anand Nirog Dham Hospital Pvt. Ltd.

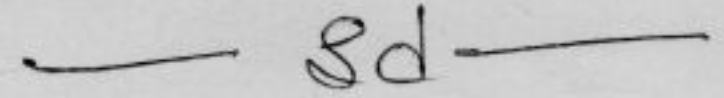
SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Wasim Masood	Advocate	Counsel for Respondent	
<u>2.</u>				

Since, today the Advocates are on strike.

Put up on 20<sup>th</sup> November, 2019.

Dated: 04.11.2019



(Rajesh Dayal Khare)  
MEMBER (J)